

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **14.02.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(CA)/49(CHE)/2023
NAME OF THE PETITIONER(S) : M Ct. P. Chidambaram
NAME OF THE RESPONDENTS : Sivagami Holdings pvt Ltd
UNDER SECTION : Sec 241/242 of CA, 2016 R/w Rule 11 of NCLT
Rules 2016

ORDER

Ld. Counsel Shri. A K Mysamy for the Petitioner.

Ld. Counsel Shri. Anant Merathia for the Respondent No. 2.

Rejoinder e-filed. Hard copy be filed within a week.

List this petition along with CP(CA)/23(CHE)/2023 on

03.04.2024.(physical hearing)

Sd/-

VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)